Mention

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.265/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M.

Name	of the Company	Jalan Farms Pvt Ltd & O	ors	
Under Section		230-232		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
١.	cs Moho	in Pan Corke Bej	Appliest Co	Al 11/12

ORDER

Ld. Counsel for the petitioner mentioned the matter for correction of typographical error in the order passed on 17/10/2017. Corrected order follows.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)